

the rest of year. As informed by UYRB, Rajasthan gets no water from Hathnikund (Tajewala) Barrage and gets less than the allocated share from Okhla Barrage.

(b) In the meeting of Upper Yamuna Review Committee held on 19.07.11, it was proposed to Haryana and Rajasthan to resolve the issue of supply of Rajasthan's allocation at Tajewala bilaterally and they agreed. Regarding the issue of supply of full share of Rajasthan at Okhla, the Member Secretary, UYRB had inspected the Gurgaon canal in 2010 and advised Haryana and Uttar Pradesh to undertake desilting and repair works for restoring the designed capacity of the canal and stop enroute unauthorised lifting of water. UYRB has also advised Uttar Pradesh and Haryana from time to time to ensure that full share of Rajasthan reaches its border. Further, Rajasthan had proposed two schemes for utilizing the allocated waters in Bharatpur and Churu and Jhunjhunu areas. These schemes were cleared by the Advisory Committee of the Ministry of Water Resources in 2003 subject to the concurrence of Haryana for construction works to be taken up in its territory. Haryana has so far not given its concurrence. Rajasthan getting its full share of water being dependant on other concerned States through which the waters flow, no definite time frame can be stated.

Repair, restoration and renovation of water resources

†4954. SHRI ASHK ALI TAK: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that the funds to be sanctioned under the Repair, Restoration and Renovation of Water Resources Scheme is under consideration of Government for clearance; and

(b) if so, by when the sanction of the said funds would be given?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) and (b) The Repair, Renovation and Restoration (RRR) of Water Bodies Scheme is being funded by the Government of India under the State Sector Scheme Accelerated Irrigation Benefits Programme (AIBP) and other Water Resources Programme. During the year 2012-13, a budgetary provision of Rs. 14,242 crore is provided for the above scheme which *inter-alia* includes funds for the RRR of Water Bodies scheme also.

Availability of water

4955. SHRI K.N. BALAGOPAL: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the water availability from different sources in the country is decreasing;

† Original notice of the question was received in Hindi